BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2

CP(IB) No.322/NCLT/AHM/ 2020

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2021

Name of the Company: Modern Petrofils
V/s
Wellknown Polyester Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

Advocate, Ms. Meenu Kumar appeared on behalf of Petitioner. Advocate, Ms. Himani Chhabra appeared on behalf of the Respondent.

On the request of both sides, the matter is adjourned.

Pleadings are complete.

Written submissions have already been filed.

List the matter for hearing on 02.03.2021

CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL

MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 29th day of January, 2021

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